

National Company Law Tribunal

Allahabad Bench

C P NO. 5/ND/2016,  
CA 2/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: Deena Nath Pandey V/s Saket Surgical India Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

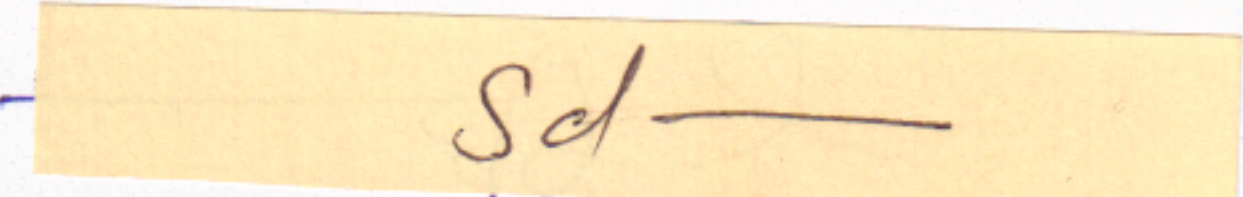
2.

**CP No.5/ND/2016, CA No.02/2017**

At the mention of the petitioner counsel, the case is adjourned to  
24<sup>th</sup> October, 2017 for pronouncement of order and for clarification, if any.

Dated:16.10.2017

Typed by:  
Mohd. Zaid

  
**H.P. Chaturvedi,  
Member (Judicial)**